	Annexure – 9	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
-	on:	
List of other	creditors (Other than financial creditors and operational creditors	s)
		(Amount in₹)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No	Name of cre			Details of clai m admitted				Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any		
	-ditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
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